

Nomination of cases by Hon'ble the Chief Justice on 08/01/2016 & 09/01/2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. Appeal – 1076/2009	Hon. Arun Tandon, J.	Spl. Appeal Section on 11/01/2016
2	Spl. Appeal – 1311/2010	Hon. Arun Tandon, J.	Spl. Appeal Section on 11/01/2016
3	Spl. Appeal – 949/2009	Hon. Arun Tandon, J.	Spl. Appeal Section on 11/01/2016
4	Spl. Appeal – 1114/2009	Hon. Arun Tandon, J.	Spl. Appeal Section on 11/01/2016
5	Spl. Appeal – 153/2008	Hon. Arun Tandon, J.	Spl. Appeal Section on 11/01/2016
6	Spl. Appeal – 854/2014 with Spl. Appeal – 856/2014 with Spl. Appeal – 857/2014 with Spl. Appeal – 855/2014 with Spl. Appeal – 853/2014	Hon. V. K. Shukla, J.	Spl. Appeal Section on 11/01/2016
7	Spl. Appeal – 1096/2007	Hon. V. K. Shukla, J.	Spl. Appeal Section on 11/01/2016
8	Spl. Appeal – 1120/2006	Hon. V. K. Shukla, J.	Spl. Appeal Section on 11/01/2016
9	Spl. Appeal – 1334/2008	Hon. V. K. Shukla, J.	Spl. Appeal Section on 11/01/2016
10	Spl. Appeal – 1831/2013	Hon. V. K. Shukla, J.	Spl. Appeal Section on 11/01/2016
11	Spl. Appeal – 1420/2008	Hon. V. K. Shukla, J.	Spl. Appeal Section on 11/01/2016
12	Spl. Appeal Defective – 437/2008	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 11/01/2016
13	Spl. Appeal Defective – 1097/2009	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 11/01/2016
14	Spl. Appeal Defective – 1117/2009	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 11/01/2016
15	Spl. Appeal Defective – 1028/2007 with Spl. Appeal – 1030/2007	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 11/01/2016
16	H. C. W. P. - 64280/2015	Hon. Vikram Nath, J.	Writ C-II Section on

			11/01/2016
17	First Appeal – 148/2001 with First Appeal – 471/2002 with First Appeal – 850/2000 with First Appeal – 476/2002 with First Appeal – 446/2002 with First Appeal – 474/2002 with First Appeal – 851/2000 with First Appeal – 472/2002 with First Appeal – 473/2002 with First Appeal – 475/2002 with First Appeal – 821/2003	Hon. Sudhir Agarwal, J. (with connected cases)	First Appeal Section on 11/01/2016
Hon....., J.			
18	CrI. M. A.(u/s 482) – 36897/2015	Hon. Bharat Bhushan, J.	482 Section on 11/01/2016
19	CrI. M. A.(u/s 482) – 2491/2010	Hon. Bharat Bhushan, J.	482 Section on 11/01/2016
20	CrI. M. A.(u/s 482) - 51/2016	Hon. Pankaj Naqvi, J.	Listing Section on 09/01/2016
21	CrI. M. A.(u/s 482) – 37262/2015	Hon. Manoj Misra, J.	Listing Section on 09/01/2016
22	CrI. M. A.(u/s 482) – 22187/2015 (Nominated on 07/01/2016)	Hon. Pankaj Naqvi, J.	482 Section on 08/01/2016
23	CrI. M. A.(u/s 482) – 22188/2015 (Nominated on 07/01/2016)	Hon. Pankaj Naqvi, J.	482 Section on 08/01/2016
24	CrI. M. A.(u/s 482) – 22189/2015 (Nominated on 07/01/2016)	Hon. Pankaj Naqvi, J.	482 Section on 08/01/2016
Appropriate Court dealing with such matters			
25	CrI. M. A. (u/s 482) – 37251/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 11/01/2016
26	CrI. M. A. (u/s 482) – 37249/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 11/01/2016

Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015

27	W. P. - 431/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 08/01/2016
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
11/01/2016